

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/1092/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

th
Dated Guwahati the 12 February, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2021/609 dtd 04.02.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, from the evening of 12.02.2021 till the morning of 15.02.2021. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/1093/A, dated 12.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

sd/-